HIGH COURT OF DEL

		ALLL							
SAKA 1	935-36 (SAKA 1	1935 C	LOSES	WITH	21 st	MAF	RCH))

SAKA 1935-36 (SAKA 1935 CLUSES WITH 21" MARCH)							
	JANUARY Pausa 11 to Magha 11	FEBRUARY Magha 12 to Phalguna 9	MARCH Phalguna 10 to Chaitra 10	APRIL Chaitra 11 to Vaisakha 10			
SUN	5 12 19 26	2 9 16 23	30 2 9 16 23	6 13 20 27			
MON	6 13 20 27	3 10 17 24	31 3 10 17 24	7 14 21 28			
TUE	7 14 21 28	4 11 18 25	4 11 18 25	1 8 15 22 29			
WED	8 15 22 29	5 12 19 26	5 12 19 26	2 9 16 23 30			
THU	2 9 16 23 30	6 13 20 27	6 13 20 27	3 10 17 24			
FRI	3 10 17 24 31	7 14 21 28	7 14 21 28	4 11 18 25			
SAT	4 11 18 25	1 8 15 22	1 8 15 22 29	5 12 19 26			
	MAY	JUNE	JULY	AUGUST			
SUN	Vaisakha 11 to Jayaistha 10	Jayaistha 11 to Asadha 9	Asadha 10 to Shravana 9 6 13 20 27	Shravana 10 to Bhadra 9 31 3 10 17 24			
MON	4 11 18 25 5 12 19 26	1 8 15 22 29	7 14 21 28	31 3 10 17 24 4 11 18 25			
TUE		2 9 16 23 30	1 8 15 22 29	5 12 19 26			
WED	6 13 20 27 7 14 21 28	3 10 17 24	2 9 16 23 30	6 13 20 27			
THU	1 8 15 22 29	4 <u>11 18 25</u> 5 12 19 26	3 10 17 24 31	7 14 21 28			
FRI	2 9 16 23 30	5 12 19 26 6 13 20 27	4 11 18 25	1 8 15 22 29			
SAT	3 10 17 24 31	7 14 21 28	5 12 19** 26	2 9 16 23 30			
	SEPTEMBER Bhadra 10 to Asvina 8	OCTOBER Asvina 9 to Kartika 9	NOVEMBER Kartika 10 to Agrahayana 9	DECEMBER Agrahayana 10 to Pausa 10			
SUN	7 14 21 28	5 12 19 26	30 2 9 16 23	7 14 21 28			
MON	1 8 15 22 29	6 13 20 27	3 10 17 24	1 8 15 22 29			
TUE	2 9 16 23 30	7 14 21 28	4 11 18 25	2 9 16 23 30			
WED	3 10 17 24	1 8 15 22 29	5 12 19 26	3 10 17 24 31			
THU	4 11 18 25	9 16 23 30	6 13 20 27	4 11 18 25			
FRI	5 12 19 26	3 10 17 24 31	7 14 21 28	5 12 19 26			
SAT	6 13 20 27*	4 11 18 25	1 8 15 22 29*	6 ^{**} 13 20 27			

LIST OF HOLIDAYS

NAME OF HOLIDAY	MONTH &	DATE	DAY OF THE WEEK	NO. OF DAYS			
New Year's Day	January	1	Wednesday	1			
Guru Gobind Singh's Birthday	January	7	Tuesday	1			
Milad-Un-Nabi(Birthday of Prophet Mohd.)	January	14	Tuesday	1			
Republic Day	January	26	Sunday	-			
Maha Shivaratri	February	27	Thursday	1			
Holi	March	17	Monday	1			
Ram Navami	April	8	Tuesday	1			
Mahavir Jayanti	April	13	Sunday	-			
Good Friday	April	18	Friday	1			
Budha Purnima	May	14	Wednesday	1			
Idu'l Fitr	July	29	Tuesday	1			
Raksha Bandhan	August	10	Sunday	-			
Independence Day	August	15	Friday	1			
Janmashtami	August	18	Monday	1			
Mahatma Gandhi's Birthday & Maha Ashtami	October	2	Thursday	1			
Dussehra (Vijay Dashami)	October	3	Friday	1			
Idu'l Zuha (Baqried)	October	6	Monday	1			
Maharishi Valmiki's Birthday	October	8	Wednesday	1			
Diwali (Deepavali)	October	23	Thursday	1			
Govardhan Puja	October	24	Friday	1			
Bhai Duj	October	25	Saturday	-			
Muharram	November	4	Tuesday	1			
Guru Nanak's Birthday	November	6	Thursday	1			
Christmas Day	December	25	Thursday	1			

[★] Saturdays falling on 27th September and 29th November shall be Court sitting days.

Holidays common to the High Court and Courts subordinate to it have been shown in half red and half green squares and those shown in red squares will be observed exclusively by the High Court.

All Sundays and second Saturdays have been shown in red colour. Local holidays i.e. 7^{m} , 9^{m} , 10^{m} , 10^{m} , 10^{m} , 20^{m} and 21^{st} October will be observed exclusively by the High Court. 4^{m} and 22^{nd} October will be observed as Local Holidays by the High Court and the Courts subordinate to it.

The High Court will remain closed for Summer Vacation from Monday, 2nd June to Monday, 30th June (both days inclusive) and for Winter Vacation from Friday, 26th December to Wednesday, 31st December (both days inclusive).

The Subordinate Courts (except the Courts of Metropolitan Magistrates) in Delhi will remain closed for Summer Vacation from Monday, 09th June to Monday, 30th June (both days inclusive) and for Winter Vacation from Friday, 26th December to Wednesday, 31th December (both days inclusive).

BY ORDER OF THE COURT SANGITA DHINGRA SEHGAL **REGISTRAR GENERAL**

^{**}Saturdays falling on 19th July and 6th December have been kept as alternative Court sitting days in the event of declaration of any unforeseen holiday(s). The cases fixed on such unforeseen holiday(s) will be taken up on these days, as may be notified. However, the case(s) wherein orders/judgments are reserved shall be taken up on the next working day immediately following the date, which has been declared as additional holiday.